

Sixteenth Loksabha

>

Title: Secretary-General laid Report of Inquiry Committee under Judges (Inquiry) Act, 1960.

SECRETARY GENERAL: Madam Speaker, I lay on the Table the following documents under subsection (3) of section 4 of the Judges (Inquiry) Act, 1968 read with rules 9 and 10 of the Judges (Inquiry) Rules, 1969:-

- (1) Report (Hindi and English versions) of the Inquiry Committee appointed under the Judges (Inquiry) Act, 1968, in respect of Shri Justice S.K. Gangele, Judge, Madhya Pradesh High Court.

- (2) A copy each of the evidence of witnesses tendered before the Inquiry Committee and documents exhibited during the inquiry.

... (*Interruptions*)

12.09 hours